

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 06.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 29 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Landmark Realty Vs. Siroya Developers Pvt. Ltd.	Ankur Singhal
2.	I.A. No. 30 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Premraj Packagings Vs. Unnao Distelleries & Breweries	Abhishek Anand
3.	I.A. No. 31 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Sansar Investment & Finance Company Pvt. Ltd. Vs. Atlantic Spinning & Weaving Mills Ltd.	Nakul Mohta

Copy to: -

- 1. Notice Board**
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By Order
-sd/-

Assistant Registrar